



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday, 10th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
44 WP(C)/6534/2017 AT 2:00 PM	DON BOSCO COLLEGE and ANR. Versus THE UNION OF INDIA and 4 ORS.	MR.T J MAHANTA MR.A BHATTACHARJEE MS.P BHATTACHARYA	MR S CHAKRABORTY SC, NF RLY
45 WP(C)/3109/2023 AT 2:00 PM	SURENDRA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR G CHOUDHURY MR. N DUBEY MS P PHUKAN MS. M DAIMARY MS M N KONYAK	MR. T J MAHANTA (r-7) MR. I H LASKAR (r-7) MR. P K DEKA (r-7) MR. P DAIMARY (r-7) MR. R. KARIM (r-7) SC, BTC SC, FOREST
WITHDRAWAL			
46 WP(C)/7029/2022 B/O	M/S EASTERN HARDWARE MART AND ANR Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MS M DAS	MR. S K MEDHI SC, NF RLY
ADMISSION			
47 WP(C)/4974/2017 FIXED	SHIBEN CHANDRA ROY Versus THE UNION OF INDIA and 5 ORS.	MR.S K ROY MRSM M ROY	GA, ASSAM MR.H K DAS MR.D J DAS SC, NF RLY
48 WP(C)/3527/2023 FIXED	RAJASHREE SEN DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
ORDERS			
49 I.A.(Civil)/932/2024 IN WP(C) 6030/2023(D/O), B/O in WP(C)/6030/2023	REZIA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MS A DAS MR. F A HASSAN MS. U NANDA MR RITURAJ TIWARI	GA, ASSAM SC, AG SC, FINANCE SC, IRRIGATION
50 WP(C)/1073/2024 FIXED	BALEN ROY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM, MS. M M KOTOKY SC. AH&VD (for R/p No. 1 to 4)

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
5)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
55 WP(C)/3189/2019 FIXED	BIMAL DAS Versus CENTRAL BANK OF INDIA AND 6 ORS.	MR. R DE MS. D DEVI MR. R DEBNATH	MR. M SHARMA MR. M SHARMA MS. S YASMIN SC, CENTRAL BANK OF INDIA
56 WP(C)/4291/2022 B/O	HIMANJAL KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM MR A W AMAN (R-4) MR SARFRAZ NAWAZ (R-4) MR. J ABBAS (R-4) MR S A BARBHUYAN (R-4) MR S T ADNAN (R-4)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
75	WP(C)/861/2020 B/O	M/370715M HAV/NA N. BRAJAKUMAR SINGH AND 60 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. R DEVI ASSTT.S.G.I.
76	WITH WP(C)/586/2020	M/371073 HAV/NA D.S.CHAUHAN AND 213 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. K K PARASAR ASSTT.S.G.I.
77	WP(C)/7282/2021 FIXED	ABUL HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY MR J H LASKAR	SC, P AND R.D. SC, FINANCE

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	WP(C)/2432/2024 B/O	HALADHAR KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	DY.S.G.I. SC, IRCTC
ORDERS				
51	I.A.(Civil)/1126/2024 FIXED in WP(C)/1009/2024	THE GAUHATI HIGH COURT AND ANR Versus GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ORS	MR. T J MAHANTA MR. A BORUA	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA
	WITH WP(C)/1009/2024	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM MR. A CHAMUAH (r -10) SC, FINANCE SC, GHC

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
52	MACApp./197/2020 WITH LCR, B/O	THE ORIENTAL INSURANCE CO. LTD Versus MUSSTT RAUSANARA BEGUM AND 7 ORS.	MR. S K GOSWAMI MR R SHARMA	MR M AHMED (r-1 to 7) MR A. ALI (r-1 to 7) N. CHOUDHURY (r-1 to 7)
HEARING				
53	Review.Pet./108/2022 in RFA/123/2017 (D/O), B/O	NAGENDRA NATH LAHKAR Versus BIJULI KALITA	MR. P K GOSWAMI MR. R C SAIKIA MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR H K SARMA

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
50	Bail Appln./1172/2024 WITH OFFICE NOTE, B/O	RUBEL AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
ADMISSION				
51	Crl.Pet./1406/2023 WITH LCR 3 FILES, FIXED	HEMANTA GOGOI ALIAS KON GOGOI Versus THE STATE OF ASSAM AND ANR	DR R C BORPATRA GOHAIN MR. D GOSWAMI MRS. S BORPATRA GOHAIN MS. P MEDHI	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./652/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. IQBAL Versus THE STATE OF ASSAM	M G SINGH MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM
53	Bail Appln./1207/2024 FIXED	ASIF IKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
54	Bail Appln./1241/2024 FIXED	MD. AJIJUL HOQUE Versus THE STATE OF ASSAM	MR. J AHMED R BEGUM H G DAISY MR N ZAMAN	PP, ASSAM
BAIL HEARING				
55	AB/984/2024 FIXED	BHUDEV PAUL Versus THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
48	RSA/57/2005 FIXED	SUBHASH CHANDRA NATH Versus ON THE DEATH OF GYANENDRA KUMAR NATH , HIS WIFE SMTI SMRITI RANI NATH AND ORS	MR.B B NARZARI MR.S P ROY MR.K RAJBONGSHI MR.S CHAUHAN MS.B BAISHYA MRA K RAI	MR.P ROY(R-2) MS.G DEKA MR. I ALAM (R-1 TO 5) MS.J DEKA(R-2) MR. T SK(R-1 TO 5) MR. T SK(R-1 TO 5) MS.P CHAKRABORTY MS.S TAMULI
49	I.A.(Civil)/1934/2021 in RSA/42/2005 (D/O), FIXED in RSA/42/2005 WITH I.A.(Civil)/1931/2021	CHINMOY BARUAH AND 4 ORS. Versus NILA KAMAL SARMA AND 5 ORS. CHINMOY BARUAH AND 4 ORS. Versus NILA KAMAL SARMA AND 5 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA MR. P S DEKA MS. P BHATTACHARYA MR B S DEKA	MR A SHARMA (r-1) MR. H BURAGOHAIN (r-1)
50	CRP/178/2023 FIXED	RAMESH BARMAN AND 5 ORS. Versus MD. SIRAJUDDIN AHMED	MR. D P BORAH MS. S BORO MR B PAUL P JHA	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA
STAY MATTERS				
51	CRP/154/2023 FIXED	MAHAMMAD ALI AND ANR Versus MOJIBAR RAHMAN AND 9 ORS.	MS. R CHOUDHURY MRS. S ROY MR. R. AHMED	GA, ASSAM M ALAMGEER (r-2,3,4,5) MR. A ALAM (r-2,3,4,5) MR. M ALAM (r-2,3,4,5)

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14)	MR. D J DAS	08-05-2024	To	10-05-2024
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16)	MR. M A CHOUDHURY	09-05-2024	To	10-05-2024
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20)	MR. M MAHANTA	10-05-2024	To	10-05-2024
21)	MR H I CHOUDHURY	10-05-2024	To	14-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:30 PM

[For Friday,10th May 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
57	Crl.Pet./28/2024 B/O	DIPANKAR DUTTA Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR. P TELI	PP, ASSAM
58	Bail Appln./1067/2024 B/O	RABIRAM MURMU Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
ADMISSION				
59	Crl.Pet./1198/2019 B/O	RUPAM MALI Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED MR. N K MURRY MS. A Y SUMI MS P TOKBIPI MS V.SHOHE	MR J P KACHARI J U AHMED (R-2,3) PP, ASSAM MR R L CHUTIA
60	Crl.Rev.P./128/2023 B/O	ABHIJIT DAS Versus CENTRAL BUREAU OF INVESTIGATION	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. R BARTHAKUR	SC, CBI
61	Crl.Rev.P./573/2023 WITH LCR 2 FILES, B/O	ANGSHUMAN KUMAR BORDOLOI Versus PAPORI CHOUDHURY BORDOLOI	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR D K BORDOLOI
62	Crl.Pet./717/2023 B/O	HAZARAT ALI Versus THE STATE OF ASSAM AND ANR	K U AHMED MS P SARMA MS N HASSAN	MR. M HOSSAIN (R-2) PP, ASSAM
BAIL HEARING				
63	AB/675/2024 WITH OFFICE NOTE, FIXED	SAILEN BHUYAN AND 2 ORS. Versus THE STATE OF ASSAM	MR D K ROY	MR. DITUL DAS PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
3)	MR B ACHARYYA	20-04-2024	To	15-06-2024
4)	MR. S K SINHA	25-04-2024	To	22-05-2024
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BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

4	AB/1218/2024 B/O	RENU MIA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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1)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
53 Bail Appln./1324/2024 FIXED	MUKADUL ISLAM Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAİN	PP, ASSAM
<u>MOTION</u>			
54 Tr.P.(CrI.)/21/2024 B/O	DEBASISH BHATTACHARJEE Versus PIYALI CHAKRABORTY	MR. S C BISWAS MR. P S BISWAS MS. R DEVI	
<u>ADMISSION</u>			
55 Crl.Pet./157/2024 B/O	SARUFA BEGUM AND ANR Versus THE STATE OF ASSAM	MR N AHMED	PP, ASSAM
<u>BAIL HEARING (BA)</u>			
56 Bail Appln./1282/2024 B/O	IBRAHİM ALI BHUYAN Versus THE STATE OF ASSAM	MR. M HUSSAIN MD A ISLAM S W HUSSAIN	PP, ASSAM
<u>BAIL HEARING</u>			
57 AB/435/2024 WITH OFFICE NOTE, FIXED	FAROOK JAHAN AHMED @ FARUK JAHAN (MILTON) AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B U LASKAR	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA PP, ASSAM
<u>ORDERS</u>			
58 CRL.A(J)/16/2024 WITH OFFICE NOTE, LCR 5 FILES, FIXED	RAJESH SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
WITH I.A.(CrI.)/120/2024 in CRL.A(J)/16/2024	RAJESH SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

7	Bail Appln./1013/2024 B/O	ASIF IKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
55	WP(C)/494/2024 FIXED	THE CHIEF COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE, CUSTOMS Versus CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 AND ANR	MR. S C KEYAL (SC, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS)	
56	I.A.(Civil)/1156/2024 IN WP(C) 3745/2021(D/O), FIXED in WP(C)/3745/2021	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO-CAMP) Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR A D CHOUDHURY MR G RAHUL MR. D M NATH MR. D CHOUDHURY	SC, FOREST SC, FOREST
WITH				
57	I.A.(Civil)/1336/2024 IN WP(C) 614/2021(D/O)	ASSAM (BHOPELLI) ANGLING AND CONSERVATION ASSOCIATION(ECO CAMP) Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D M NATH	SC, FOREST
58	WP(C)/1732/2024 FIXED	ARVIND KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS.	MR P KATAKI MRS R BEGUM MS N KASHYAP	SC, P AND R.D. GA, ASSAM MR. V N UPADHYAY (r-4) MS P MISHRA (r-4) SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 10/05/2024

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2)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
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